

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA:: HYDERABAD::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY,  
SECUNDERABAD - Nomination of Judicial Officers working  
from the cadre of Chief Metropolitan Magistrate/Addl. Chief  
Metropolitan Magistrates in Hyderabad District and Metropolitan  
Magistrates/ Junior Civil Judges/Judicial Magistrates of First  
class in Hyderabad, Rangareddy, Medchal-Malkajgiri, Vikarabad,  
Sangareddy, Siddipet and Medak Districts (except the O.D. officers  
and also the Junior Civil Judge who are now undergoing practical training of II  
Basic Course (4<sup>th</sup> Spell) at District Head Quarters) to participate in the  
Training Programme on three new Laws scheduled on 06.04.2024  
for a day long programme at the Judicial Academy - **ORDERS -  
ISSUED.****

**REF:** Letter ROC.No.189/2024/TSJA-Sec-bad dated 02.04.2024, from the  
Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.1389/2024-B.SPL., DATED:03.04.2024**

**The High Court is pleased to pass the following order:**

All the Judicial Officers working from the cadre of Chief Metropolitan Magistrate/Addl. Chief Metropolitan Magistrates in Hyderabad District and Metropolitan Magistrates/ Junior Civil Judges/Judicial Magistrates of First class in Hyderabad, Rangareddy, Medchal-Malkajgiri, Vikarabad, Sangareddy, Siddipet and Medak Districts (except the O.D. officers and also the Junior Civil Judges who are now undergoing practical training of II Basic Course (4<sup>th</sup> Spell) at District Head Quarters) in the State of Telangana, are hereby nominated to attend training on the New Criminal Acts in a phased manner on 06.04.2024 for a day long programme at the Judicial Academy and are instructed to report at the Judicial Academy at 08.30 a.m.

The Unit Heads of Hyderabad, Rangareddy, Medchal-Malkajgiri, Vikarabad, Sangareddy, Siddipet and Medak Districts in the State of Telangana are requested to make necessary Incharge arrangements to the nominated officers during the above said training programme.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>.  
The downloaded copy from the website is valid for attending the said programme .

  
31/4/24  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

To

1. The Nominated Officers,
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for trial of CBI Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES :**
  - 1) Rangareddy                      2) Medchal-Malkajgiri      3) Vikarabad
  - 4) Sangareddy                      5) Siddipet                      6) Medak
9. **THE SECTION OFFICERS :**
  - a) Special Officer Section      b) Vigilance Cell              c) E-Section
  - d) Work Review Cell              e) O.P.Cell                      f) B-Section
  - g) Accounts Section              h) Computer Section      i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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